

ASSETS & LIABILITIES
(At a glance)

NAME OF THE JUDGE : Justice Tarlok Singh Chauhan
DATE OF APPOINTMENT : 23.2.2014

DECLARED ASSETS

ASSETS OF THE JUDGE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any.
<p>(i) One-half share in undivided land bearing Khewat No. 76/64 and 76 khatauni No. 166, and 167, Kittas- 6, measuring 0-72-58 Hects. situated in Chak Khalai, Village Pharog, Sub Tehsil Tikkar, Distt. Shimla.</p> <p>(ii) 1/4th share in undivided land bearing Khewat Nos.38 min, 39 min, khatauni Nos. 87, 91 to 95 , kittas- 10, total measuring 1-21-65 Hects. situated in Chak Khalai, Village Pharog, Sub Tehsil Tikkar, Distt. Shimla.</p> <p>(iii) 1/4th share in undivided land bearing Khewat No. 9, khatauni Nos. 20 to 23 measuring 3-95-71 Hects. situated in Chak Dharal, Village Dharal, Sub Tehsil Tikkar, Distt. Shimla.</p> <p>(iv) 1/4th share in undivided land bearing Khewat No. 2 khatauni No. 6, Kittas -13, measuring 2-65-59 Hects. Khatauni No. 7, kitta 4 measuring 0-41-83 Hects., khatauni No. 8, kitta-1 measuring 0-13-45 Hects. , khatauni No. 9 kitta 8 measuring 3-20-38 Hects. And Khatauni No. 10 kitta-1 measuring 0-01-42 Hects. Total kittas 47 measuring 6-42-67 Hects., khewat No. 3 khatauni No. 11 kittas 9 measuring 0-24-74 Hects. Khatauni No. 15 kittas-2 measuring 0-67-82 Hects. situated in Chak Pharog, Village Pharog, Sub Tehsil Tikkar, District Shimla.</p>	<p>1/4th share in one undivided ancestral residential house, 4-Grading and packing stores.</p> <p>1/4th share in one undivided residential building.</p>	<p><u>FDRs</u></p> <p>1)Rs. 9226/- ii)Rs.27378/- iii)Rs.58087/-</p> <p><u>Total amount in saving Bank account</u></p> <p>i)Rs 4,34,482.81</p> <p>ii)Saving with spouse Rs.2,19,773/-</p>		<p>Alto Model - 2005.</p>	<p>Mutual fund (SIP) Rs. One lac.</p>

	<p>1/4th share in undivided two and half storeys plus attic residential flat at Shankli.</p> <p>1/4th undivided share in the building at Sanjauli.</p> <p>Part payment for three room-set flat Lawyers Colony Pinjore (Haryana)</p> <p>Part payment for plot area of 150 Sq.yards at Pinjore Haryana.</p> <p><u>Rented property</u></p> <p>Paying yearly rent of Rs.33,400/- towards Office: A-2 Municipal Corporation Parking –cum-Complex, Cart Road, Shimla.</p>				
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LIABILITIES

Particulars:-

1. NIL
2. NIL

Note:- Further details available with the Hon'ble Chief Justice.

ASSETS & LIABILITIES
(At a glance)

NAME OF THE JUDGE : TARLOK SINGH CHAUHAN
NAME OF THE SPOUSE : MRS. AMANDEEP CHAUHAN

DECLARED ASSETS

ASSETS OF THE SPOUSE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any.
	Plot part payment made	<u>FDRS</u> 1)Rs.6,90,000/- ii)Rs.1,63,644/- iii)Rs.2,92,336/- <u>Total amount in saving Bank account</u> i)Rs.3,16,048.56p ii) Joint saving account with father Rs.67000/- iii)Joint saving account with daughter Tarana Rs.65000/-	Gold 30 tolas Silver 2 Kg. Diamond Rs.2,50,000/-		

LIABILITIES

Particulars:-

1. NIL

2: NIL

Note:- Further details available with the Hon'ble Chief Justice.

ASSETS & LIABILITIES
(At a glance)

NAME OF THE JUDGE : TARLOK SINGH CHAUHAN
NAME OF THE DEPENDENT
CHILD/CHILDREN : MS. TARANA CHAUHAN

DECLARED ASSETS

ASSETS OF THE DEPENDENT CHILD/ CHILDREN

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any.
		<u>FDRs:</u> Rs.40,356.67p <u>Total amount in saving bank:</u> Rs.7053.56P			

LIABILITIES

Particulars:-

1. NIL
2. NIL

Note:- Further details available with the Hon'ble Chief Justice.

ASSETS & LIABILITIES
(At a glance)

NAME OF THE JUDGE : TARLOK SINGH CHAUHAN
NAME OF THE DEPENDENT
CHILD/CHILDREN : MS. AMANAT CHAUHAN

DECLARED ASSETS

ASSETS OF THE DEPENDENT CHILD/ CHILDREN

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any.
		<u>FDRs:</u> Rs.2,14,421/- <u>Total amount in saving bank:</u> Rs.7682.08P			HDFC as guardian = Rs.1,00,000/-

LIABILITIES

Particulars:-

1. NIL
2. NIL

Note:- Further details available with the Hon'ble Chief Justice.